

**Sugar Quota to Rajasthan**

3591. SHRI SHRIKISHAN MODI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Rajasthan Government had asked the Centre to increase the sugar quota in the State; and

(b) whether Government have allotted any additional quota to the State upto November, 1974?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): (a) Yes, Sir.

(b) No, Sir.

**Scheme for Rehabilitation of Handicapped Harijans and Scheduled Tribes**

3592 PROF. NARAIN CHAND PARASHAR Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether there are any schemes for the rehabilitation of the handicapped and the disabled Harijans and Scheduled Tribes; and

(b) if so, a brief outline thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) and (b). The Central Government has launched several schemes for the education and rehabilitation of the handicapped which would also cover Harijans and Scheduled Tribes.

The major programmes in operation are:—

- (i) National institutions for the Blind, the Deaf and the Mentally retarded set up by the Department of Social Wel-

fare at Dehra Dun, Hyderabad and New Delhi respectively.

(ii) Scholarships to physically handicapped students from 9th class onwards.

(iii) Employment assistance by Special Employment Exchanges for the physically handicapped.

(iv) Centres for the training of teachers for the blind.

Government also considers requests for financial assistance from established voluntary organisations for the handicapped recommended by the State Governments as necessary, wishing to set up or develop services in areas with a substantial population of Harijans or Scheduled Tribes.

**Sea Erosion in Kerala**

3593. SHRI A. K. GOPALAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government will consider the problem of sea-erosion in Kerala as a national one;

(b) if so, whether Government will give full assistance in the form of grant for the programme instead of loan sanctioned hitherto; and

(c) if not, the reasons thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) There is no such proposal under consideration.

(b) Does not arise.

(c) Anti-Sea erosion measures form part of the flood control sector in the State Plans. As such planning and implementation of anti-sea erosion measures come within the purview of the State Governments.